

THE MINISTER OF ENERGY (SHRI K. C. PANT): (a) There are no such indications.

(b) The Bhakra reservoir is normally depleted to 1462 feet level every year to utilise the live storage.

(c) Does not arise.

विदेशों में रहने वाले भारतीयों को राष्ट्रीय उपाधियाँ अथवा पुरस्कार

*304. श्री मनमोहन प्रसाद : क्या गृह मंत्री यह बताने की कृपा करेंगे कि

(क) क्या सरकार का विचार विदेशों में रहने वाले उन भारतीयों को राष्ट्रीय उपाधियों अथवा अन्य पुरस्कारों से अलंकृत करने का है जो विदेशों में रह कर भारतीय जीवन पद्धति, भारतीय संस्कृति, भारतीय नागरिकता आदि विषयों के संबंध में राष्ट्रीय गरिमा बढ़ाने के लिये कार्य कर रहे हैं; और

(ख) यदि हाँ, तो तत्संबंधी तथ्य क्या हैं?

गृह मंत्री (श्री के. व. ब्रह्मानन्द रेड्डी) : (क) और (ख) संविधान के उपबन्धों के अन्तर्गत उपाधियाँ प्रदान नहीं की जा सकती हैं। शायद निदेश गणतंत्र दिवस पर प्रतिवर्ष दिए जाने वाले पद्म पुरस्कारों के बारे में हैं। विदेशों में रहने वाले भारतीयों समेत सभी भारतीय नागरिक, जाति, व्यवसाय, पद अथवा लिंग भेद के इन पुरस्कारों के पात्र हैं। विज्ञान, कला, साहित्य, लोक सेवा आदि के क्षेत्र में असाधारण तथा विशिष्ट सेवाओं के लिए विदेशों में रहने वाले अनेक भारतीयों को पद्म पुरस्कार दिए गए हैं।

Issue of Scarce Raw Material against foreign Exchange

*307. DR. H. P. SHARMA: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether Government have decided upon a scheme to issue scarce raw material like cement and steel against remittances of foreign exchange by Indians returning from abroad and from those whose relations living abroad remit exchange for the purpose; and

(b) if so, the salient features of the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA):

(a) and (b). A scheme for priority allotment of cement against inward remittance of foreign exchange has been introduced with effect from 15th February, 1975. The scheme is applicable to the following categories of persons:—

- (i) Indian Nationals who have returned to India from abroad; and
- (ii) Relatives of Indians residing abroad when they have received foreign exchange remittances from the latter for the purpose of purchasing cement.

The applicant is required to observe the following main conditions:—

- (i) he should have brought in or obtained foreign exchange equivalent in value to that of the cement sought to be purchased, computed at the rate of Rs. 560 per tonne;
- (ii) the foreign exchange credited to a non-convertible account under this scheme will not be re-transferred abroad; and